

**Delhi Victim Compensation Scheme**

2191. SHRI BALWINDER SINGH BHUNDER: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Delhi Victim Compensation Scheme launched post Nirbhaya tragedy in Delhi is not paying off well particularly as disbursement of the fund is slow and there is no coordination between Delhi Police and Delhi Legal services Authority; and

(b) if so, the reasons therefor and the efforts made to implement the scheme effectively?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJU): (a) and (b) Delhi Victims Compensation Scheme, 2011 is effective since 2nd February, 2012 *i.e.* prior to 16.12.2012, the date of occurrence of Nirbhaya tragedy. There is no lack of co-ordination between Delhi Police and Delhi Legal Service Authority (DLSA) with regard to the implementation of the Scheme. Both the agencies have proper and effective coordination to fulfill the mandate under the Scheme.

**Cases of infiltration along various borders**

2192. DR. K.V.P. RAMACHANDRA RAO: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there are cases of infiltration along various borders of the country;

(b) if so, the details thereof; and

(c) the measures taken/proposed to be taken by Government to check infiltration along the borders of the country?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJU): (a) and (b) The details of cases of infiltration reported during the current year along the various borders of the country, are as under:

Sl. No.	Border	Infiltration cases for the current year 2014 (up to May-June, 2014)
1.	Indo-Bangladesh	496
2.	Indo-Pakistan	73
3.	Indo-Nepal and Indo-Bhutan	02
4.	Indo-China	01
5.	Indo-Myanmar	90

(c) The Government has adopted a multi-pronged approach for effective domination and to check trans-border crimes including infiltration along the international borders of the country. The steps taken in this regard *inter-alia* includes:

- Effective domination of the border by carrying out round the clock surveillance of the borders by patrolling nakas (border ambushes) and by deploying observation posts all along the international borders of the country. The riverine segments of international borders of the country are being patrolled and dominated with the help of water crafts/speed boats/floating Border Out Posts (BOPs) of Border Security Force (BSF) water wings.
- Construction of fence, patrol roads, floodlighting systems and additional Border Out Posts.
- Introduction of force multipliers and Hi-Tech surveillance equipments. Continuous efforts are made to procure the latest surveillance equipments fully equipped with day and night vision devices for further enhancing the border domination.
- Raising the issues of infiltration from across the border during various meetings with counter parts *i.e.* Company Commander Meeting, Commandant Level Meeting, Sector Commander Level Meeting, Frontier Level Meeting and Director General Level Talks.
- Vulnerability mapping of the Border Out Posts (BOPs) which are sensitive with regard to illegal migration/human trafficking along the borders have been carried out. These identified BOPs have been strengthened by deploying additional man power, Special Surveillance Equipment, vehicles and other infrastructure support.
- Up-gradation of intelligence network and co-ordination with sister agencies, conduct of special operations along the border.
- Two additional battalions have been deployed on Jammu International Border for effective domination of the International Border.

#### **Advisory on crimes against women/children**

2193. DR. K. V.P. RAMACHANDRA RAO: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Ministry has issued advisories on Crimes Against Women and Crimes against Children, to all State Governments/Union Territories;